

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE

O.A No.235 OF 2020

BETWEEN

M.D.Raju

...Applicant

-VS-

The Commissioner Bangalore
Development Authority (BDA)
and another

... Respondents

**REPLY FILED ON BEHALF OF THE SECOND RESPONDENT BRUHAT
BANGALORE MAHANAGARA PALIKE**

The Second Respondent submits as follows:-

- 1) The address of the Second Respondent is that of its Counsel Mr.T.V.Sekar, Advocate having his office at Old No.6, New No.11, 5th Cross Street, C.I.T. Colony, Mylapore, Chennai – 600 00 and also No.229, New Addl. Law Chambers, High Court Buildings, Chennai – 600 104.
- 2) The Second Respondent within whose jurisdiction the subject property is situated is the Assistant Executive Engineer, Maruthi Seva Nagar, Sub-Division, Bruhat Bangalore Mahanagara Palike.
- 3) The Second Respondent states he has read the Memorandum of Application filed by the Applicant and he is well acquainted in the facts of the case.
- 4) The Second Respondent at the outset denies all the allegations and averments contained in the application as against the Second Respondent except those that are admitted hereunder and puts the applicant to very strict proof of the rest.
- 5) With reference to Paragraph 1 the Applicant is put to strict proof that he is a owner of the property No.4BC-2019 in OMBR Layout, Banaswadi Bengaluru -560043. The Second Respondent states that it is true that there is a vacant plot measuring 300 square feet belonging to the First Respondent. The second Respondent has no knowledge about any E mail sent to the Commissioner Bangalore Development Authority in and by which he had requested that the land in question has to be fenced or allotted to him.


 ASSISTANT EXECUTIVE ENGINEER
 MARUTHISEVANAGAR SUB-DIVISION
 BRUHATH BANGALORE MAHANAGARA PALIKE

- 6) With reference to Paragraph 2 in respect of the circular dated 11.03.2020 issued by the Second Respondent viz. the commissioner BBMP is not disputed. The second Respondent has issued the circular in Public Interest and also to maintain cleanliness in the vacant sites available under its jurisdiction.
- 7) With reference to paragraph 3 the Second Respondent does not dispute that there is a vacant land adjacent to the Applicant's property. It is also not disputed that the Applicant has made representation before the Second Respondent. The Second Respondent's official acted immediately and removed the garbage/debris and has restored the land to its original status. The photographs annexed to this reply goes to show that action taken by the second Respondent. The Second Respondent states that the Property in question belongs to the first Respondent and they are bound to protect and also force the same. The Second Respondent is advised to state that the first Respondent being an authority by itself is bound to comply with the provisions of the KMC Act 1976. The Second Respondent states that the rest of the averments are repetitive in nature and since they have been already dealt with no specific reply is given.
- 8) In the above circumstances and in the light of immediate action taken by the Second Respondent this above Application may be dismissed with costs and this Hon'ble Court may pass such further or other orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

Dated at Chennai on this the 01 day of February 2021



Counsel for Second Respondent


 Second Respondents
 ASSISTANT EXECUTIVE ENGINEER
 Authorized Representative
 BRUHATH BANGALORE MAHANAGARA PALIKE

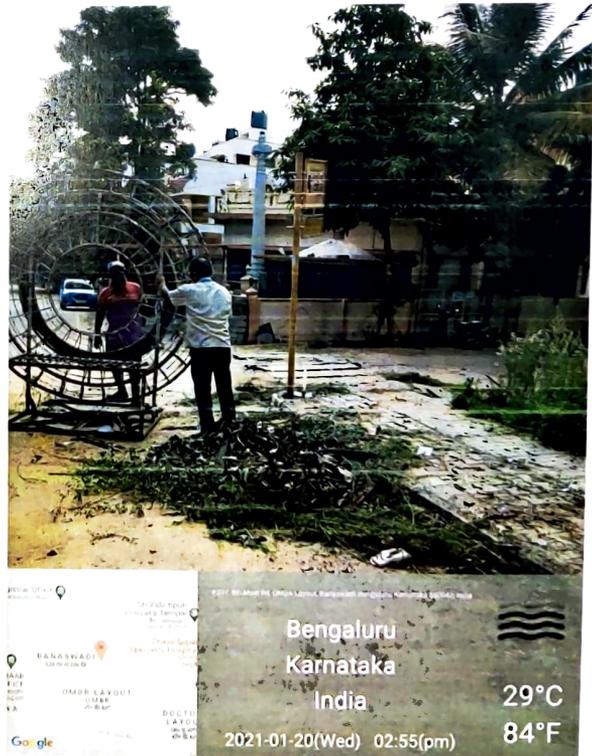
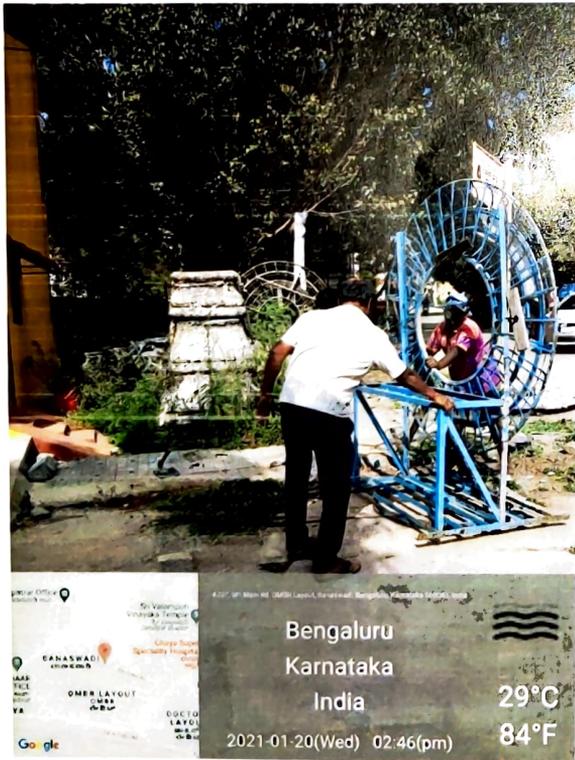
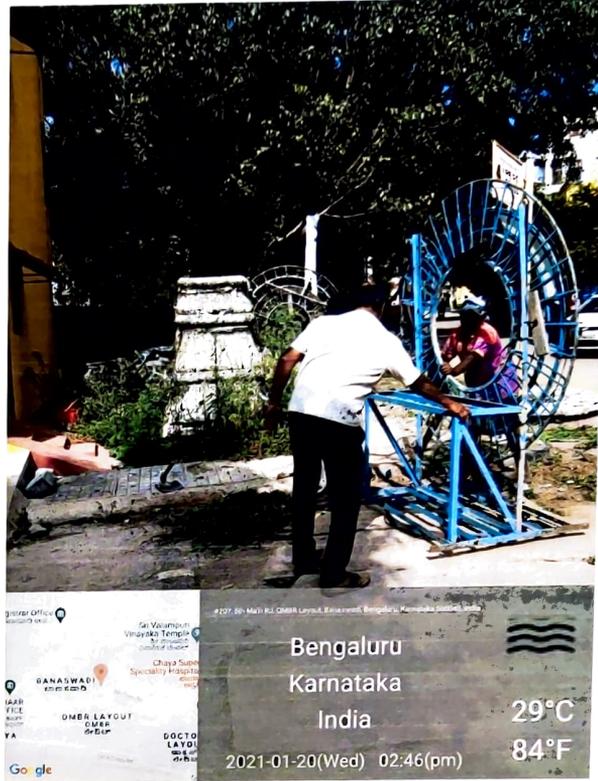
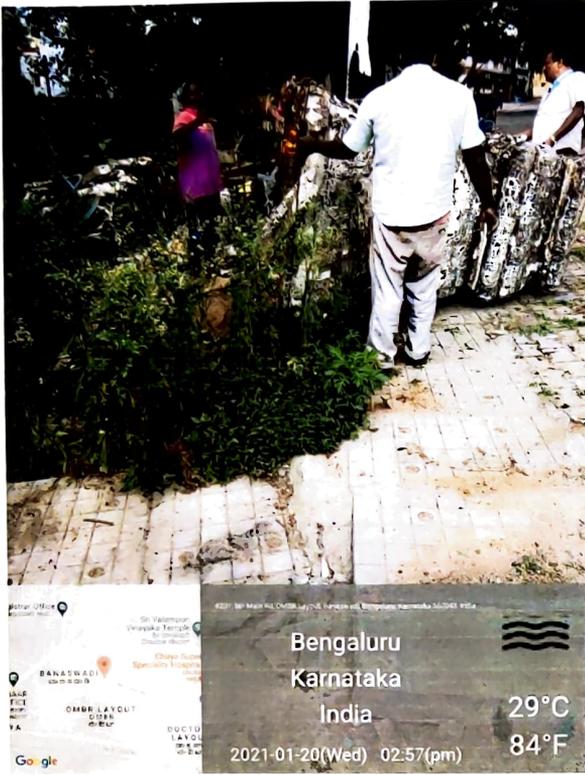
VERIFICATION

I, T.C.Ravikumar the Assistant Executive Engineer Maruthi Seva Nagar, Sub – Division Bruhat Bangalore Mahanagara Palike do hereby declare and verify that what are stated in above Paragraphs 1 to 8 are true to the best of our knowledge, belief and information.

Verified at Chennai on this the 01 day of February 2021

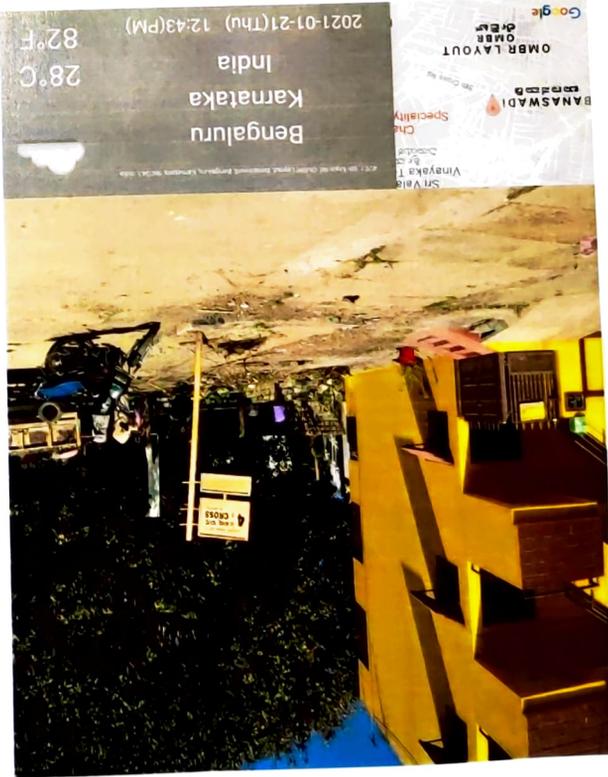
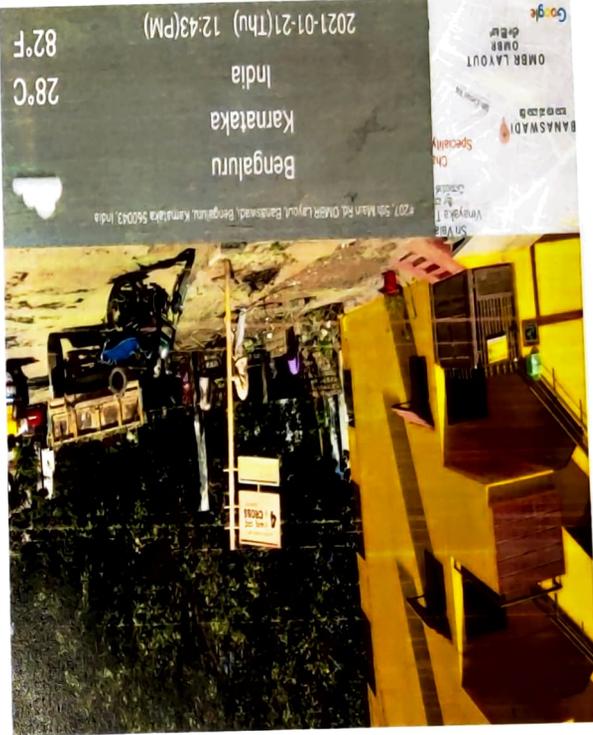

Second Respondents
ASSISTANT EXECUTIVE ENGINEER
Authorized Representative
BRUHATH BANGALORE MAHANAGARA PALIKE

O.A No.235 of 2020



21/1/2021
Assistant Executive Engineer,
Maruthi Seva Nagara Sub-Division
Bruhat Bangalore Mahanagara Palike

1.009 21/1/2021
 Assistant Executive Engineer,
 Maruthi Seva Nagara Sub-Division
 Bruhat Bangalore Mahanagara Palike



Assistant Executive Engineer,
 Maruthi Seva Nagara Sub-Division
 Bruhat Bangalore Mahanagara Palike

